

# पेंशन निधि विनियामक और विकास प्राधिकरण (PFRDA)

## अधिकारी श्रेणी 'ए' (सहायक प्रबंधक) की भर्ती हेतु ऑन-लाईन परीक्षा - चरण ।।

सामान्य, वित्त एवं लेखा, सूचना प्रौद्योगिकी, अनुसंधान (अर्थशास्त्र), अन्संधान (सांख्यिकी), बीमांकिक, विधिक, राजभाषा

चरण-।। की ऑनलाइन परीक्षा केवल उन्हीं उम्मीदवारों के लिए होगी जिन्हें चरण-। की परीक्षा के परिणाम के आधार पर शॉर्टलिस्ट किया गया होगा।

यदि आपने दो विधाओं के लिए आवेदन और क्वालीफाई किया है, इस परिस्थिती में आपको एक ही सत्र में दोनों विधाओं के पेपर 2 में उपस्थित होना होगा । (हालांकि बुलावा पत्र जारी करते समय केवल एक ही पंजीकरण क्रमांक (नवीनतम) का उल्लेख किया गया है तथा एक ही रोल नम्बर प्रशासनिक उद्देश्य के लिए उत्पन्न किया गया है।) दोनों विधाओं के नाम बुलावा पत्र पर अंकित होंगे ।

## सूचना पुस्तिका

इस पुस्तिका में आप देने जा रहे हैं उस ऑनलाइन परीक्षा संबंधी विविध पहलुओं के ब्योरे और संबंधित विषयवस्तुओं के बारे में महत्वपूर्ण निर्देश हैं। आपको इस पुस्तिका का ध्यान से अध्ययन करने की सलाह दी जाती है क्योंकि इससे आपकी परीक्षा की तैयारी करने में सहायता मिलेगी।

इस ऑनलाइन परीक्षा में निम्नानुसार वस्तुनिष्ठ प्रकार की बह्विकल्प प्रश्नावलियां होंगी :

पेपर	विधा/विषय	प्रश्नों की संख्या	अधिकतम अंक	माध्यम	अवधि
पेपर 1	सभी विधा के लिए : अंग्रेजी (वर्णनात्मक परीक्षा) की लेखन कौशल परीक्षा	3	100	अंग्रेजी	60 मिनट
पेपर 2	सामान्य विधा : वाणिज्य, लेखा, प्रबंधन, वित्त, लागत निर्धारण, कंपनी अधिनियम, अर्थशास्त्र और पेंशन क्षेत्र पर बह्विल्पीय प्रश्न	50	100	द्विभाषीय अर्थात हिन्दी और अंग्रेजी	40 मिनट
	स्चना प्रौद्योगिकी, वित्त एवं लेखा, अनुसंधान (अर्थशास्त्र), अनुसंधान (सांख्यिकी), बीमांकिक, विधिक और राजभाषा : विशेष विषय पर बहुविल्पीय प्रश्न धारा से संबंधित है	50	100		40 मिनट

परीक्षा के लिए समय (पेपर 1 - 60 मिनट और पेपर 2 - 40 मिनट) 100 मिनट है; तथापि लागिंग इन, बुलावापत्र संग्रहण, निर्देश पढ़ना आदि के सिहत आपको परीक्षा स्थल में लगभग 160 मिनट रहना पड सकता है । दो विधाओं के लिये आवेदन और क्वालीफाई करने वाले उम्मीदवारों के लिये परीक्षा का समय 140 मिनट होगा। दोनों विधाओं के लिये पेपर 2 बिना किसी विराम के प्रशासित किये जाएंगे। अंग्रेजी भाषा के अतिरिक्त सभी प्रश्नावलियां अंग्रेजी व हिन्दी में उपलब्ध कराई जाएंगे। राजभाषा विधा के पेपर 2 के प्रश्न हिन्दी और / या अंग्रेजी में उपलब्ध होंगे। पेपर 2 के सभी प्रश्नों में बहुविकल्प होंगे। प्रश्न के पांच उत्तर में से केवल एक सही उत्तर होगा। आपको सर्वाधिक उपयुक्त उत्तर का चयन करना है और जिस विकल्प को आप उपयुक्त/सही समझते हैं उसे 'माउस क्लिक' करना है। आपने जिस विकल्प को क्लिक किया है वह उस प्रश्न का आपका उत्तर माना जाएगा। अगर आप गलत उत्तर देंगे तो दंड स्वरूप आपके अंकों में कटौती की जायेगी। ऐसे किसी भी प्रश्न के निर्धारित अंकों में से, जिसका आपने गलत उत्तर दिया है, दंड के रूप में 1/4 अंक काट लिए जायेंगे।

ऑनलाइन परीक्षा के स्कोर, निम्न प्रक्रिया को अपनाकर निकाले जाते हैं :

- (i) वस्तुनिष्ठ पेपर में गलत उत्तरों के लिए दंड लगाने के बाद, संशोधित अंकों की गणना हेतु प्रत्येक अभ्यर्थी द्वारा दिए गए सही उत्तरों की संख्या पर विचार किया जाता है ।
- (ii) समीकृत अंकों की गणना हेतु, विभिन्न सत्रों में हुई पद/विधा की प्रत्येक वस्तुनिष्ठ पेपर में, कठिनाई में सूक्ष्म अंतर, यदि कोई है, का ध्यान रखने के लिए अभ्यर्थी द्वारा प्राप्त संशोधित अंकों को समत्ल्य किया जाता है ।\*

\*अभ्यर्थी द्वारा किसी भी पेपर में प्राप्त समीकृत अंकों को सभी फॉर्मों के अंकों के वितरण पर विचार करते हुए बेस फॉर्म से समीकृत किया जाता है ।

नोट : कटऑफ दो चरणों में लागू होते हैं :

- (i) अलग-अलग पेपर के अंकों पर
- (ii) कुल अंकों पर

चरण-III की परीक्षा के लिये बुलाये जाने हेतु उम्मीदवारों को प्रत्येक पेपर में स्वतंत्र रूप से और कुल अंकों में से भी कुछ cut-off अंक सुरक्षित करने होंगे।

चरण-III की परीक्षा में ब्लाने हेत् न्यूनतम cut-off अंक प्राधिकरण दवारा रिक्तियों की संख्या के संबंध में तय किये जायेंगे।

कृपया नोट करें कि इस पुस्तिका में दिए गए प्रश्न केवल उदाहरण हैं सर्वांगपूर्ण नहीं हैं । वास्तविक परीक्षा में प्रश्न अधिक कठिन या अलग प्रकार के भी हो सकते हैं, जिनका कि यहाँ वर्णन नही किया गया हो ।

नम्ने के कुछ प्रश्न यहाँ दिए गए हैं।

#### नम्ना प्रश्न

#### पेपर 1

#### अंग्रेजी (वर्णनात्मक परीक्षा) की लेखन कौशल परीक्षा निबंध, सार लेखन और बोध परीक्षा

- **प्र.1.** Write an essay on any **ONE** of the following topics
  - Three effective measures to eradicate illiteracy in India. Explain how the measures suggested by you will be effective.
  - It is often said that computerization results in unemployment. Do you agree? Explain.
- **\text{y.2.}** Write a précis of the following passage in about 150 words. Give a suitable title.

In this age, when the popular involvement in day-to-day matters in mounting, it is the electronic systems that offer us a potential service infrastructure which could, with careful programming, probably take care of a very large element of what we describe as mechanical, procedural governance without all the distortions, corruptions and harassments which constitute the daily misery of the average citizen. Of course, the electronic systems will only behave to the extent that they are properly programmed. But this is no impossible task today.

Once we move our minds beyond the mere use of the electronic revolution for business efficiency and higher profitabilities and apply it to the task of reducing the routine, repetitive activities of governance, we will conserve time and energy for more important and creative tasks. In other words, the electronic revolution can make for better and more effective handling of real everyday problems, additionally to providing the basic service of computerized information banks. Even in less developed conditions, the potential of the electronic network to take over a great deal of what is called bureaucratic "paper work" has been vividly demonstrated. Licensing system involving endless form filling in endless copies; tax matters which baffle millions of citizens, particularly those who have nothing to hide; election system which require massive supervisory mobilizations or referendums based on miniscule "samples" which seldom reflect the reality at the social base. At all these points, the electronic advantage is seen and recognized. However, we must proceed further.

It is possible to foresee a situation where the citizen, with his personalized computer entry card, his "number", is able to enter the electronic network for a variety of needs now serviced by regiments of officials, high and low. Indeed, this is already happening in a number of countries. From simple needs, we will move to more complex servicing, and, ultimately, into creativity or what is called "artificial intelligence".

**प्र.3.** English Comprehension based on a passage.

#### Read the following passage carefully and answer the questions that follows.

In this age, when the popular involvement in day-to-day matters in mounting, it is the electronic systems that offer us a potential service infrastructure which could, with careful programming, probably take care of a very large element of what we describe as mechanical, procedural governance without all the distortions, corruptions and harassments which constitute the daily misery of the average citizen. Of course, the electronic systems will only behave to the extent that they are properly programmed. But this is no impossible task today.

Once we move our minds beyond the mere use of the electronic revolution for business efficiency and higher profitabilities and apply it to the task of reducing the routine, repetitive activities of governance, we will conserve time and energy for more important and creative tasks. In other words, the electronic revolution can make for better and more effective handling of real everyday problems, additionally to providing the basic service of computerized information banks. Even in less developed conditions, the potential of the electronic

network to take over a great deal of what is called bureaucratic "paper work" has been vividly demonstrated. Licensing system involving endless form filling in endless copies; tax matters which baffle millions of citizens, particularly those who have nothing to hide; election system which require massive supervisory mobilizations or referendums based on miniscule "samples" which seldom reflect the reality at the social base. At all these points, the electronic advantage is seen and recognized. However, we must proceed further.

It is possible to foresee a situation where the citizen, with his personalized computer entry card, his "number", is able to enter the electronic network for a variety of needs now serviced by regiments of officials, high and low. Indeed, this is already happening in a number of countries. From simple needs, we will move to more complex servicing, and, ultimately, into creativity or what is called "artificial intelligence".

- Q. (i) What does the term "bureaucratic paper work" refer to?
- Q. (ii) How has electronic revolution helped organisations in day-to-day activities?
- Q. (iii) What is "artificial intelligence"?

#### पेपर 2

## विधा के संबंधित विशिष्ट विषय के बहुविकल्पीय प्रश्न

#### सामान्य विधा :

इस विभाग के प्रश्न अस्थायी रूप से निम्नलिखित विषयों से संबंधित होंगे :

वाणिज्य, लेखांकन, प्रबंधन, वित्त, लागत निर्धारण, कंपनी अधिनियम, अर्थशास्त्र और पेंशन क्षेत्र से जुड़े

### वित्त एवं लेखा, सूचना प्रौद्योगिकी, अन्संधान (अर्थशास्त्र), अन्संधान (सांख्यिकी), बीमांकिक, विधिक, राजभाषा :

इस प्रश्नपत्र में पुछे गए प्रश्न विविध पद के विशेषज्ञता के क्षेत्र से संबंधित और अस्थायी रूप से PFRDA द्वारा दिये गये पाठ्यक्रम पर आधारित होंगे।

#### प्रश्न पत्र । का विवरण वर्णनात्मक प्रकार

- यह परीक्षा के स्वतः जमा होने पर वस्त्निष्ठ परीक्षा स्वतः श्रू हो जाएगी ।
- 2. प्रश्न कंप्युटर के मॉनिटर पर दर्शाए जाएंगे।
- 3. एक बार में केवल एक प्रश्न दर्शाया जाएगा ।
- 4. प्रश्न अंग्रेजी में होंगे और उनके उत्तर कीबोर्ड का प्रयोग करते हुए उनके लिए दिए गए स्थान पर टाईप करने होंगे।

कृपया ध्यान दें : "टाइप करते समय यदि आप 'स्पेस बार' (Space bar) दबाते हैं और फिर 'एंटर कुंजी' (Enter key) दबाते हैं, तो 'कर्सर' (cursor) अगली पंक्ति में नहीं जाएगा । हालाँकि यदि आप अंतिम शब्द के तुरंत बाद 'एंटर कुंजी' (Enter key) दबाते हैं, तो 'कर्सर' (cursor) अगली पंक्ति में चला जाएगा । आपको इस बात पर भी ध्यान देना होगा कि यदि स्पेस बार (Space bar) / एंटर कुंजी (Enter key) को एक से अधिक बार दबाया जाएगा तो सिस्टम (system) उसे एक की स्ट्रोक (single keystroke) मानेगा (यानी कि एक स्पेस (Space) और एक एंटर (Enter) अगली लाइन में)

## वस्तुनिष्ठ प्रकार पेपर के दौरान 'की बोर्ड की' को क्लिक ना करें।

- (अ) ऑनलाईन परीक्षा पैर्टन का विवरण :
- (1) परीक्षा ऑनलाइन अर्थात कंप्यूटर पर होगी ।
- (2) अंग्रेजी भाषा के प्रश्नों के अतिरिक्त सभी प्रश्न अंग्रेजी व हिन्दी में होंगे । राजभाषा विधा के पेपर 2 के प्रश्न हिन्दी और / या अंग्रेजी में उपलब्ध होंगे।
- (3) सभी प्रश्नों में बहु विकल्प होंगे । प्रश्न के पांच उत्तर में से केवल एक सही उत्तर होगा । उम्मीदवार के सर्वाधिक उपयुक्त उत्तर चुनकर उसे उस विकल्प को 'माउसक्लिक' करना है जो उसे उपयुक्त/सही लगता है । क्लिक किया गया विकल्प उस प्रश्न का उत्तर माना जाएगा । किसी भी प्रश्न का उत्तर, अंकन के लिये तभी मान्य होगा जब उम्मीदवार ने उसको "Save & Next" अथवा "Mark for Review & Next" के साथ सेव किया हो ।

- (4) सर्वर पर घड़ी सेट की गई है और आपके स्क्रीन पर ऊपरी दांए कोने में काउंट डाउन टाइमर आपके लिए परीक्षा पूरी करने के लिए शेष समय दर्शाएगा । घड़ी पूरी तरह चल जाने पर परीक्षा का समय स्वतः पूरा हो जाता है आपको अपनी परीक्षा समाप्त या सबमिट नहीं करनी है ।
- (5) स्क्रीन पर दांए प्रश्न पैलेट प्रत्येक क्रमांकित प्रश्न का निम्नलिखित में से एक स्टेटस दर्शाता है :
  - 1 आप अभी तक प्रश्न पर नहीं गए हैं।
  - 🗾 आपने प्रश्न का उत्तर नहीं दिया है।
  - 📵 आप प्रश्न का उत्तर दे चुके हैं।
  - आपने प्रश्न का उत्तर नहीं दिया है पर प्रश्न को पुनर्विचार के लिए चिहिनत किया है।
  - 💽 प्रश्न जिसका उत्तर दिया गया है और समीक्षा के लिए भी चिहिनत है, उसका मूल्यांकन किया जायेगा।

रिव्यू के लिए मार्क र्स्टटस महज रिमाइंडर का काम करता है कि आपने फिर से देखने के लिए प्रश्न सेट किया है । रिव्यू के लिए मार्क किए गए प्रश्न का उत्तर चुना जाता है तो इस उत्तर पर अंतिम मूल्यांकन में सम्मिलित किया जाएगा ।

- (6) उत्तर देने के लिए प्रश्न चुनने के लिए आपको निम्नलिखित में से एक करना है :
  - a. उस नंबर के प्रश्न पर सीधे जाने के लिए आपके स्क्रीन के दांए प्रश्न पैलेट पर प्रश्न नंबर पर क्लिक कीजिए । नोट करें कि इस विकल्प के प्रयोग पर वर्तमान प्रश्न का आपका उत्तर **सेव नहीं होता** है ।
  - b. वर्तमान प्रश्न का उत्तर सेव करने के लिए और क्रम में अगले प्रश्न पर जाने के लिए 'Save & Next' पर क्लिक कीजिए।s
  - c. वर्तमान प्रश्न का उत्तर सेव करने, उसे रिव्यू हेतु मार्क करने और क्रम में अगले प्रश्न पर जाने के लिए 'Mark for Review & Next' पर क्लिक कीजिए ।
- (7) अपना उत्तर चुनने के लिए, एक विकल्प बटन पर क्लिक कीजिए ।
- (8) अपना उत्तर बदलने के लिए दूसरा वांछित विकल्प बटन क्लिक कीजिए ।
- (9) अपना उत्तर सेव करने के लिए आपको Save & Next पर क्लिक करना चाहिए ।
- (10) चुना गया उत्तर डिसिलेक्ट करने के लिए, चुने गए विकल्प पर फिर से क्लिक कीजिए या Clear Response बटन पर क्लिक कीजिए।
- (11) रिव्यू के लिए प्रश्न मार्क करने के लिए Mark for Review & Next पर क्लिक कीजिए । यदि मार्कड फोर रिव्यू प्रश्न के लिए उत्तर चुना जाता है तो अंतिम मूल्यांकन में उत्तर पर विचार किया जाएगा ।
- (12) किसी प्रश्न का उत्तर बदलने के लिए, पहले प्रश्न सिलेक्ट कीजिए और फिर नये उत्तर पर क्लिक कीजिए और उसके बाद Save & Next बटन पर क्लिक कीजिए ।
- (13) जो प्रश्न उत्तर देने के बाद 'सेव' या 'रिट्यू के लिए मार्क' किए गए हैं, सिर्फ वही प्रश्न मूल्यांकन के लिए कन्सिडर किए जाएंगे।
- (14) स्क्रीन के टॉप बार पर सेक्शन्स डिस्प्ले किए जाएंगे । सेक्शन के नाम पर क्लिक करके सेक्शन्स के प्रश्न देखे जा सकते हैं । जो सेक्शन आप देखेंगे वह हाइलाइट होगा ।
- (15) किसी सेक्शन के अंतिम प्रश्न पर **Save & Next** बटन क्लिक करने के बाद आप आटोमैटिकली उस सेक्शन के पहले प्रश्न पर पहुंच जाएंगे । उस सेक्शन की अवधि के समाप्ति के बाद आप अगले सेक्शन के पहले प्रश्न पर पहुंच जाएंगे ।
- (16) सेक्शन के प्रश्नों के स्टेटस को देखने के लिए सेक्शनों के नामों पर आप माउस कर्सर मूव कर सकते हैं।
- (17) पेपर । और पेपर ॥ के लिये दिये गये समय के अन्सार परीक्षा के दौरान आप प्रश्नों के बीच शफल कर सकते हैं ।
- (18) उम्मीदवारों से अनुरोध हैं कि "टेस्ट एडमिनिस्ट्रेटर" के निर्देशों का ध्यान से अनुसरण करें । यदि कोई उम्मीदवार निर्देशों/नियमों अनुसरण नहीं करता है तो इसे कदाचार/अनुचित तरीके अपनाने का मामला माना जाएगा और उम्मीदवार PFRDA द्वारा निर्णीत अविध के लिए परीक्षाओं में बैठने से डिबारमेंट के लिए पात्र होगा।
- (19) उम्मीदवार केवल परीक्षा शुरू होने से पहले टेस्ट एडमिनिस्ट्रेटर को अपनी शंकाओं का समाधान कर सकता है । परीक्षा शुरू होने के बाद किसी भी क्वेरी (शंका) का उत्तर नहीं दिया जाएगा ।

- (20) 100 मिनट की समाप्ति के बाद, (दो विधाओं में आवेदन और क्वालीफाई करनेवाले उम्मीदवारों के लिये 140 मिनट) उम्मीदवार ना ही किसी भी प्रश्न का उत्तर दे पाएंगे और ना ही अपने उत्तर जांच पाएंगे। उम्मीदवार ने 'सबिमट' बटन क्लिक नहीं किया होगा तब भी कंप्यूटर सिस्टम द्वारा उसके उत्तर स्वतः सेव कर लिए जाएंगे।
- (21) कृपया नोट करें :-
  - (a) परीक्षा का पूर्ण समय समाप्त होने तक उम्मीदवारों को "फाइनली सबमिट" करने नहीं दिया जाएगा ।
  - (b) एक बार परीक्षा शुरू हो जाने पर किसी भी परिस्थिति में कोई उम्मीदवार की-बोर्ड की किसी भी बटन पर क्लिक नहीं करेगा क्योंकि इससे परीक्षा लॉक हो जाएगी ।
- (ब) सामान्य निर्देश :
- (1) कृपया बुलावा पत्र में तारीख, समय और परीक्षा स्थल का पता नोट करें ।
- (2) परीक्षा स्थल की पुष्टि करने के लिए ऑनलाइन परीक्षा से एक दिन पहले आप परीक्षा स्थल जाकर देख सकते हैं ताकि परीक्षा के दिन आप समय पर रिपोर्ट कर सकें (जो कॉल लेटर में प्रिंट किया गया हो) । देर से आने वालो कों अनुमति नहीं दी जाएगी ।
- (3) आपका हाल ही का पासपोर्ट आकार का फोटोग्राफ चिपकाकर बुलावा पत्र अपने साथ परीक्षा स्थल पर लाया जाना चाहिए। (अच्छा होगा कि वही फोटो चिपकार्ये, जिसे पंजीकरण के समय अपलोड किया गया हो ।)
- (4) परीक्षा स्थल पर टेस्ट एडमिनिस्ट्रेटर और PFRDA प्रतिनिधि के निर्देशों का आपको निष्ठापूर्वक पालन करना चाहिए। आप निर्देशों का उल्लंघन करेंगे तो आपको अयोग्य ठहराया जाएगा और परीक्षा स्थल छोड़कर जाने के लिए कहा जाएगा ।
- (5) परीक्षा के दौरान कैल्क्युलेटर (अलग या घड़ी के साथ), किताबों, नोटबुकों या लिखे नोटस, सेल फोन (कैमेरा सिहत या रिहत) या अन्य किसी इलेक्ट्रानिक साधन के प्रयोग की अनुमित नहीं दी जाएगी। "वित्त एवं लेखा" विधा के उम्मीदवारों को सामान्य कैलकुलेटर के उपयोग की जरूरत हो सकती है। "अनुसंधान (अर्थशास्त्र)" और "अनुसंधान (सांख्यिकी)" विधा के उम्मीदवारों को शास्त्रीय कैलकुलेटर के उपयोग की जरूरत हो सकती है। ऐसा कैलकुलेटर इन विधाओं के उम्मीदवारों को पेपर 2 के दौरान स्क्रीन पर ऑनलाईन उपलब्ध कराया जाएगा।
- (6) आपके अपने फोटोग्राफ को इस बुलावे-पत्र पर चिपका कर उसे मूलरूप में वर्तमान में वैध फोटो युक्त पहचान का प्रमाण और उसकी एक फोटोकापी के साथ लाएं यह अनिवार्य है । कृपया यह प्रवेश-पत्र तथा पहचान के प्रमाणपत्र की फोटो कापी समुचित रूप से स्टेपल करके परीक्षा के अंत में ड्राप बाक्स में डाल दें । वर्तमान में वैध फोटो पहचान प्रमाण हैं- पैनकार्ड/पासपोर्ट/स्थायी ड्राइविंग लाइसेंस/ फोटोग्राफ वाले वेटर्स कार्ड/फोटोग्राफ युक्त बैंक पास बुक/आधिकारिक लेटर हेड पर राजपत्रित अधिकारी द्वारा फोटो के साथ जारी फोटो पहचान का प्रमाण/आधिकारिक लेटर हेड पर जन प्रतिनिधि द्वारा फोटो के साथ जारी फोटो पहचान का प्रमाण/मान्यता प्राप्त कालेज/ यूनिवर्सिटी द्वारा जारी वैध वर्तमान पहचान पत्र/आधार कार्ड/फोटो युक्त ई-आधार कार्ड/कर्मचारी का मूल पहचान पत्र/फोटोग्राफ युक्त बार कौंसिल पहचान पत्र । कृपया नोट करें राशन कार्ड और लर्नर ड्राइविंग लाइसेंस को वैध पहचान-प्रमाण के रूप में स्वीकार नहीं किया जाएगा । कृपया ध्यान दें कि बुलावा पत्र पर लिखा गया आपका नाम फोटो पहचान प्रूफ पर दिखते नाम के बिल्कुल अनुरूप होना चाहिए । महिला उम्मीदवार जिन्होंने शादी के पश्चात अपने पहला/अंतिम/बीच के नाम में परिवर्तन किया हो वे इस पक्ष का विशेष ध्यान दें । बुलावा पत्र पर दिए गए नाम और फोटो पहचान प्रूफ में यदि जरा भी बेमेल हुआ तो आपको परीक्षा में शामिल होने नहीं दिया जाएगा । उन उम्मीदवारों के मामले में जिन्होंने अपना नाम बदल दिया है, यदि वे राजपत्रित अधिसूचना/अपना विवाह प्रमाण पत्र(शपथपत्र प्रस्तुत करते हैं तो ही उन्हें अनुमती प्रदान की जाएगी।
- (7) परीक्षा स्थल पर फोटोग्राफ तथा IRIS कैप्चर किए जाएंगे । कैप्चर किए गए फोटो का मिलान अभ्यर्थी द्वारा आवेदन में अपलोड फोटो से किया जाएगा । आपको अपनी शक्ल आपके द्वारा अपलोड फोटो से बिलकुल नहीं बदलनी चाहिए।
  IRIS डाटा सत्यापन की स्थित (मिलान होता है या नहीं) के लिए इससे संबन्धित अधिकारी का निर्णय अंतिम तथा अभ्यर्थी पर बाध्यकारी होगा। किसी भी अवसर पर IRIS स्कैनिंग /सत्यापन की प्रक्रिया में भाग लेने से मना करने पर उम्मीदवारी रद्द हो सकती है।

इस संबंध में कृपया निम्नलिखित को नोट करें:

- (a) सभी अभ्यर्थियों की 'बाईं आँख (IRIS)' कैप्चर की जाएगी।
- (b) IRIS की कैप्चरिंग के समय अभ्यर्थी को कांटैक्ट लेंस तथा चश्मा हटाना होगा । अभ्यर्थियों को चाहिए कि वे कांटैक्ट लेंस पहनने से बचें तथा वरीयतः चश्मा पहनें ।
- (c) IRIS स्कैनिंग स्पर्शरहित है। स्कैनर तथा आँख के बीच आधे फीट की द्री रखी जाएगी।
- (इन बिन्द्ओं में से किसी का भी पालन न करने पर परीक्षा में शामिल होने से वंचित रखा जाएगा ।)
- (8) PFRDA द्वारा ऐसे दोषी अभ्यर्थी या घोषित किए गए ऐसे अभ्यर्थी, जिसने फर्जी परीक्षा दी हो, या नकली दस्तावेज बनाया/बनाये हो/हों जिनके/जिसके साथ छेडछाड की गई हो, या गलत या झूठे कथन दिए हों, या महत्त्वपूर्ण जानकारी छिपाई हो, या परीक्षा में प्रवेश पाने हेतु किसी अनियमित या गलत साधन का सहारा लिया हो, या परीक्षा भवन में अनुचित साधनों के प्रयोग का प्रयास किया हो, या

- परीक्षा भवन में दुर्व्यवहार किया हो, को स्थायी रूप से या PFRDA द्वारा एक विनिर्दिष्ट अविध हेतु, अभ्यर्थियों के चयन के लिए, उसके द्वारा आयोजित किसी भी साक्षात्कार में शामिल होने या किसी भी परीक्षा में प्रवेश से वंचित किया जा सकता है। PFRDA ऐसे अभ्यर्थियों के विरुद्ध, जैसा आवश्यक समझा जाए, आगे की कार्रवाई कर सकता है।
- (9) सही व गलत उत्तरों के पैटर्न में समानता का पता लगाने के लिए आपके प्रत्युत्तरों का परीक्षा में सिम्मिलित अन्य उम्मीद्वारों के साथ विश्लेषण किया जायेगा, यदि निर्धारित प्रक्रिया के अनुसार यह अनुमान लगता/निष्कर्ष निकलता है कि प्रत्युत्तरों में सहभागिता की गई है और प्राप्त अंक वास्तविक/वैध नहीं है तो आपको अयोग्य ठहराया या उम्मीद्वारी रद्द की जा सकती है। नकल करते, सहायता लेते या देते या उम्मीदवार के लिए अनुचित ऐसा व्यवहार करते हुए उम्मीदवार के मूल्यांकन पर विचार नहीं किया जाएगा। आगे ऐसे उम्मीदवार के खिलाफ PFRDA उसके द्वारा उपयुक्त समझी जाने वाली कार्रवाई कर सकता है।
- (10) आपको अपने साथ एक बाल-पाइंट पेन और एक इंक स्टैम्प पैड लाना चाहिए । परीक्षा के अंत में अपने उत्तर सबिमट करने से पहले जिन प्रश्नों को आप रिट्यू करना चाहते हैं उनके प्रश्न नंबर लिखने या रफ वर्क करने के लिए आपके कागज का एक पन्ना दिया जाएगा। परीक्षा पूरी होने के बाद स्थल छोड़ने से पहले आपको निर्देशित तय स्थान पर ड्रॉप बॉक्स में कागज का यह पन्ना, बुलावा पत्र, पहचान प्रमाणपत्र की प्रति अनिवार्यतः डालनी चाहिए ।
- (11) परीक्षा के प्रशासन में कुछ एक समस्या होने की संभावना से इंकार नहीं किया जा सकता, जो कि परीक्षा संचालन और/अथवा सृजित करने की कठिनाई के तौर में सामने आ सकती है । ऐसी स्थिति में इन समस्याओं के समाधान का पूरा प्रयास किया जायेगा, जिसमें उम्मीदवारों के मूवमैंट, परीक्षा में विलम्ब होना शामिल । पुनः परीक्षा का आयोजन स्पष्ट रूप से परीक्षा संचालन के विवेक पर निर्भर है। उम्मीदवार पुनः परीक्षा के लिए किसी प्रकार का दावा नहीं कर सकेंगे । परीक्षा संचालन की विलम्बित प्रक्रिया में उम्मीदवारों के मूव करने की इच्छा नहीं होने अथवा भाग लेने की इच्छा नहीं होने पर उन्हें प्रक्रिया से सरसरी तौर पर निरस्त कर दिया जायेगा ।
- (12) यदि परीक्षा एक से अधिक सत्र में किसी भी पद/विधा के लिये आयोजित होती हैं तो सभी सत्रों में प्रयुक्त विभिन्न टेस्ट बैटरियो कि डिफिकल्टी स्तर के अंतर को एड़जस्ट करने के लिए विभिन्न सत्रों के स्कोर को इक्वेट किया जाएगा । यदि सेंटर पर किसी अभ्यर्थी के लिए नोड क्षमता कम है या कोई तकनीकी खामी होती है तो एक से अधिक सत्र की आवश्यकता हो सकती है ।
- (13) परीक्षा की सामग्री या उसकी किसी अन्य जानकारी, पूर्णतया या अंशतः को प्रकट करने, प्रकाशित करने, पुनः प्रस्तुत करने, ट्रांसमिट करने, स्टोर करने या उसके ट्रांसमिशन और स्टोरेज को सुगम बनाने वाले या परीक्षा कक्ष में दिए गए कागज-पत्र को ले जाने वाले या परीक्षा सामग्री के अनधिकृत कब्जाधारी पर अभियोग चलाया जा सकता है ।
- (14) चयन प्रक्रिया के किसी भी चरण में, उम्मीदवार द्वारा गलत सूचना प्रदान करने और/अथवा प्रक्रिया का उल्लंघन करने के मामले में, उम्मीदवार को चयन प्रक्रिया से अयोग्य घोषित कर दिया जाएगा और भविष्य में उसे PFRDA की किसी भी भरती प्रक्रिया में भाग लेने की अनुमति नहीं प्रदान की जाएगी । यदि ऐसे मामलें का वर्तमान चयन प्रक्रिया में पता नहीं चलता है लेकिन बाद में पता चलता है तो ऐसी अयोग्यता को पूर्वव्यापी प्रक्रिया से लागू किया जाएगा ।
- (15) उम्मीदवारों को सलाह दी जाती है कि वे "The Public Examinations (Prevention of Unfair Means) Act, 2024" पर ध्यान दें ।

आपको शुभकामनाएं !



# PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY (PFRDA)

#### PHASE - II ONLINE EXAMINATION - RECRUITMENT OF OFFICER GRADE 'A' (ASSISTANT MANAGER)

GENERAL, FINANCE AND ACCOUNTS, INFORMATION TECHNOLOGY, RESEARCH (ECONOMICS), RESEARCH (STATISTICS), ACTUARY, LEGAL, OFFICIAL LANGUAGE (RAJBHASHA)

The Phase-II online examination will be conducted, only for the candidates who are shortlisted on the basis of results of Phase-I examination.

In case you have applied and qualified for two Streams you will be appearing for Paper 2 of both streams in the same session. (However while issuing your call letter, only one registration number (latest) has been mentioned and only one Roll no. has been generated for administrative purpose.) Name of both the streams will be printed on the Call letter.

#### **INFORMATION HANDOUT**

This handout contains details pertaining to various aspects of the online exam you are going to undertake and important instructions about related matters. You are advised to study the handout carefully as it will help you in preparing for the examination.

The online examination will comprise the following objective type multiple choice tests as stated below:

Paper	Streams/ Subject	No. of Questions	Max. Marks	Version	Duration
Paper 1	All Streams: English (Descriptive Test) to test the drafting skills	3	100	English	60 Minutes
	General Stream: Multiple choice questions on subjects Commerce, Accountancy, Management, Finance, Costing, Companies Act, Economics and Pension Sector.	50	100	Bilingual i.e. Hindi and English	40 Minutes
Paper 2	Information Technology, Finance and Accounts, Research (Economics), Research (Statistics), Actuary, Legal and Official Language (Rajbhasha) Streams: Multiple choice questions on Specialised subject related to stream.	50	100		40 Minutes

The time for the test is (Paper 1 – 60 Minutes and Paper 2 – 40 Minutes) **100 minutes**; however you may have to be at the venue for approximately 160 minutes including the time required for logging in, collection of the call letters, going through the instructions etc. For the candidates applying and qualifying for two streams, the duration of exam will be 140 minutes. Paper 2 for both the streams will be administered without any break. All papers except test of English Language will be provided in English and Hindi. For the Paper 2 of Rajbhasha stream, questions will be available in Hindi and/or English. All the questions in Paper 2 will have multiple choices. Out of the five answers to a question only one will be the correct answer. **You have to select the most appropriate answer and 'mouse click' that alternative which you feel is appropriate/ correct. The alternative/option that you have clicked on will be treated as your answer to that question. There will be penalty for wrong answers marked by you, 1/4 of the marks assigned to that question will be deducted as penalty.** 

The Scores of Online Examination will be obtained by adopting the following procedure:

- (i) Number of questions answered correctly by a candidate in each paper is considered for arriving at the Corrected Score after applying penalty for wrong answers in objective test.
- (ii) The Corrected Scores so obtained by a candidate are made equivalent to take care of the minor difference in difficulty level, if any, in each of the objective paper, if held in different sessions for a post/stream to arrive at the Equated Scores\*

\*Scores obtained by candidates on any paper are equated to the base form by considering the distribution of scores of all the forms.

Note: Cutoffs may be applied in two stages:

- (i) On scores in individual papers
- (ii) On Total Score

Candidates would need to secure separate cut-offs in each paper as well as aggregate cut-off marks in Phase II to be shortlisted for Phase III.

The minimum aggregate cut-off marks for being shortlisted for Phase III will be decided by the Authority in relation to the number of vacancies.

Please note that the types of questions in this handout are only illustrative and not exhaustive. In the actual examination you will find questions of a higher difficulty level on some or all of these types and also questions on the types not mentioned here.

Some sample questions are given below.

#### **SAMPLE QUESTIONS**

#### PAPER I

## ENGLISH (DESCRIPTIVE TEST) TO TEST THE DRAFTING SKILLS ESSAY WRITING, PRECIS WRITING, READING COMPREHENSION

- Q.1. Write an essay on any **ONE** of the following topics
  - Three effective measures to eradicate illiteracy in India. Explain how the measures suggested by you will be effective.
  - It is often said that computerization results in unemployment. Do you agree? Explain.
- Q.2. Write a précis of the following passage in about 150 words. Give a suitable title.

In this age, when the popular involvement in day-to-day matters in mounting, it is the electronic systems that offer us a potential service infrastructure which could, with careful programming, probably take care of a very large element of what we describe as mechanical, procedural governance without all the distortions, corruptions and harassments which constitute the daily misery of the average citizen. Of course, the electronic systems will only behave to the extent that they are properly programmed. But this is no impossible task today.

Once we move our minds beyond the mere use of the electronic revolution for business efficiency and higher profitabilities and apply it to the task of reducing the routine, repetitive activities of governance, we will conserve time and energy for more important and creative tasks. In other words, the electronic revolution can make for better and more effective handling of real everyday problems, additionally to providing the basic service of computerized information banks. Even in less developed conditions, the potential of the electronic network to take over a great deal of what is called bureaucratic "paper work" has been vividly demonstrated. Licensing system involving endless form filling in endless copies; tax matters which baffle millions of citizens, particularly those who have nothing to hide; election system which require massive supervisory mobilizations or referendums based on miniscule "samples" which seldom reflect the reality at the social base. At all these points, the electronic advantage is seen and recognized. However, we must proceed further.

It is possible to foresee a situation where the citizen, with his personalized computer entry card, his "number", is able to enter the electronic network for a variety of needs now serviced by regiments of officials, high and low. Indeed, this is already happening in a number of countries. From simple needs, we will move to more complex servicing, and, ultimately, into creativity or what is called "artificial intelligence".

#### Q.3. English Comprehension based on a passage.

#### Read the following passage carefully and answer the questions that follows.

In this age, when the popular involvement in day-to-day matters in mounting, it is the electronic systems that offer us a potential service infrastructure which could, with careful programming, probably take care of a very large element of what we describe as mechanical, procedural governance without all the distortions, corruptions and harassments which constitute the daily misery of the average citizen. Of course, the electronic systems will only behave to the extent that they are properly programmed. But this is no impossible task today.

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It is possible to foresee a situation where the citizen, with his personalized computer entry card, his "number", is able to enter the electronic network for a variety of needs now serviced by regiments of officials, high and low. Indeed, this is already happening in a number of countries. From simple needs, we will move to more complex servicing, and, ultimately, into creativity or what is called "artificial intelligence".

- Q. (i) What does the term "bureaucratic paper work" refer to?
- Q. (ii) How has electronic revolution helped organisations in day-to-day activities?
- Q. (iii) What is "artificial intelligence"?

#### **PAPER II**

#### MULTIPLE CHOICE QUESTIONS ON: SPECIALIZED SUBJECT RELATED TO STREAM

#### **GENERAL STREAM:**

Questions in this section will be based on the following list of topics tentatively.

Commerce, Accountancy, Management, Finance, Costing, Companies Act, Economics and Pension sector

## INFORMATION TECHNOLOGY, FINANCE AND ACCOUNTS, RESEARCH (ECONOMICS), RESEARCH (STATISTICS), ACTUARY, LEGAL AND OFFICIAL LANGUAGE (RAJBHASHA) STREAMS:

Questions in this section will be based on respective areas of Specialization and tentatively on the syllabus given by PFRDA.

#### **DETAILS ABOUT PAPER I DESCRIPTIVE TYPE**

- 1. Objective test will automatically start upon auto-submission of this test.
- 2. Questions will be displayed on computer monitor.
- 3. Only one question will be displayed at a time.
- 4. The questions will be in English and answers are to be typed in space provided for the same using keyboard.

Please Note: "While typing if you press the 'Space bar' and then press the 'Enter' key, the cursor will not move to next line. However if you press the 'Enter' key immediately after the last word, the cursor will move to the next line. You should also note in case the 'Space bar' 'Enter' key is pressed multiple times in a single instance only a single keystroke (i.e. one space and one enter to the next line) will be taken by the system."

#### During Objective Type Papers, Do not click on 'Keyboard Keys'.

#### (A) Details of the Online Examination Pattern:

- (1) The examination would be conducted online i.e. on a computer.
- (2) All tests except of English will be in English and Hindi. For the Paper 2 of Rajbhasha stream, questions will be available in Hindi and/or English.
- (3) All the questions will have multiple choices. Out of the five answers to a question only one will be the correct answer. The candidate has to select the most appropriate answer and 'mouse click' that alternative which he/ she feels is appropriate/ correct. The alternative/ option that is clicked on will be treated as the answer to that question. Answer to any question will be considered for final evaluation, only when candidates have submitted the answers by clicking on "Save & Next" or "Mark for Review & Next".
- (4) The clock has been set at the server and the countdown timer at the top right corner of your screen will display the time remaining for you to complete the exam. When the clock runs out the exam ends by default you are not required to end or submit your exam.
- (5) The question palette at the right of screen shows one of the following statuses of each of the questions numbered:

- 1 You have not visited the question yet.
- You have not answered the question.
- You have answered the question.
- You have NOT answered the question, but have marked the question for review.
- The question(s) "Answered and Marked for Review" will be considered for evaluation.

The Marked for Review status simply acts as a reminder that you have set to look at the question again. *If an answer is selected for a question that is Marked for Review, the answer will be considered in the final evaluation.* 

- (6) To select a question to answer, you can do one of the following:
  - (a) Click on the question number on the question palette at the right of your screen to go to that numbered question directly. Note that using this option **does NOT save your answer** to the current question.
  - (b) Click on 'Save & Next' to save answer to current question and to go to the next question in sequence.
  - (c) Click on 'Mark for Review and Next' to save answer to current question, mark it for review, and to go to the next question in sequence.
- (7) To select your answer, click on one of the option buttons.
- (8) To change your answer, click another desired option button.
- (9) To save your answer, you MUST click on Save & Next.
- (10) To deselect a chosen answer, click on the chosen option again or click on the Clear Response button.
- (11) To mark a question for review click on **Mark for Review & Next**. If an answer is selected for a question that is Marked for Review, the answer will be considered in the final evaluation.
- (12) To change an answer to a question, first select the question and then click on the new answer option followed by a click on the **Save & Next** button.
- (13) Questions that are saved or marked for review after answering will ONLY be considered for evaluation.
- (14) Sections will be displayed on the top bar of the screen. Questions in a section can be viewed by clicking on the section name. The section you will view will be highlighted.
- (15) After clicking the **Save & Next** button on the last question for a section, you will automatically be taken to the first question of the same section. After the completion of the duration for that section, you will be taken to the first question of the next section.
- (16) You can move the mouse cursor over the section names to view the status of the questions for that section.
- (17) You can shuffle between questions as per the time allotted to Paper I and Paper II.
- (18) The candidates are requested to follow the instructions of the "Test Administrator" carefully. If any candidate does not follow the instructions / rules, it would be treated as a case of misconduct/ adoption of unfair means and such a candidate would be liable for debarment from appearing for examinations for a period as decided by PFRDA.
- (19) The candidates may ask the Test Administrator about their doubts or questions only before the commencement of the test. No query shall be entertained after the commencement of the examination.
- (20) After the expiry of 100 minutes (140 minutes for candidates applying and qualifying for two streams), the candidates will not be able to attempt any question or check their answers. The answers of the candidate would be saved automatically by the computer system even if he/ she has not clicked the "Submit" button.
- (21) Please note:
  - (a) Candidates will not be allowed to "finally submit" unless they have exhausted the actual test time.
  - (b) Under no circumstances should a candidate click on any of the 'keyboard keys' once the exam starts as this will lock the exam.

#### B] General Instructions:

- (1) Please note date, Reporting time and venue address of the examination given in the call letter.
- (2) You may visit the venue one day before the Online Examination to confirm the location so that you are able to report **on time** (as printed on the call letter) on the day of the examination. Late comers will not be allowed.
- (3) The call letter should be brought with you to the examination venue along with your recent passport size photograph duly pasted on it. (Preferably the same photograph as was as uploaded).
- (4) You must scrupulously follow the instructions of the Test Administrator and PFRDA Representative at the examination venue. If you violate the instructions you will be disqualified and will be asked to leave the examination venue.
- (5) No use of calculators (separate or with watch), books, note books or written notes, cell phones (with or without camera facility), or any other electronic device will be allowed during the examination. For the stream of Finance and Accounts and Research (Statistics), a simple calculator may be required. For the stream of Research (Economics) and Research (Statistics), a scientific calculator may be required. Such calculators will be made available online to the candidates of these stream, on the screen during the Paper 2.
- Please bring the call letter with your photograph affixed thereon, currently valid Photo identity proof in original and a (6) photocopy of the same ID proof which you bring in original - THIS IS ESSENTIAL. This call-letter along with photocopy of photo identity proof duly stapled together are to be submitted at the end of exam by putting it in the designated drop-box. Currently valid photo identity proof may be PAN Card/Passport/ Permanent Driving License/Voter's Card with photograph/Bank Passbook with photograph/Photo Identity proof issued by a Gazetted Officer on official letterhead along with photograph/Photo Identity proof issued by a People's Representative on official letterhead along with photograph/Valid recent Identity Card issued by a recognized College/University/Aadhaar Card/E-Aadhaar Card with a photograph/Employee ID in original/Bar Council Identity card with photograph. Please Note - Ration Card and Learner's Driving License will not be accepted as valid ID proof for this purpose. Please note that your name as appearing on the call letter (provided by you during the process of registration) should exactly match the name as appearing on the photo identity proof. Female candidates who have changed first/last/middle name post marriage must take special note of this. If there is any mismatch between the name indicated in the Call Letter and Photo Identity Proof you will not be allowed to appear for the exam. In case of candidates who have changed their name will be allowed only if they produce Gazette notification/their marriage certificate/ affidavit.
- (7) Photograph and IRIS will be captured at the examination venue. The photo captured will be matched with the photo uploaded by the candidate in the application. You must NOT change your appearance from the photo uploaded by you.

Decision of the IRIS data verification authority with regard to its status (matched or mismatched) shall be final and binding upon the candidates. Refusal to participate in the process of IRIS scanning / verification on any occasion may lead to cancellation of candidature. With regards to the same, please note the following:

- (a) 'LEFT EYE (IRIS)' will be captured for all the candidates.
- (b) Candidates should remove Contact Lenses and Spectacles while capturing IRIS. Candidates are advised to avoid wearing contact lenses and prefer spectacles.
- (c) There is no touch involved in IRIS scanning. Half feet distance between scanner and eye will be maintained.

(Any failure to observe these points will result in non-admittance for the examination)

- (8) A candidate who is or has been declared by PFRDA guilty of impersonation or of submitting fabricated document/s which have been tampered with or of making statements which are incorrect or false or of suppressing material information or otherwise resorting to any other irregular or improper means of obtaining admission to examination or of using or attempting to use unfair means in the examination hall or misbehavior in the examination hall may be debarred permanently or for a specified period by PFRDA from admission to any examination or appearance at any interview held by it for selection of the candidates. PFRDA may take further action against such candidates as deemed fit by it.
- (9) Your responses (answers) will be analysed with other candidates to detect patterns of similarity of right and wrong answers. If in the analytical procedure adopted in this regard, it is inferred/concluded that the responses have been shared and scores obtained are not genuine/valid, your candidature may be cancelled. Any candidate who is found copying or receiving or giving assistance or engaging in any behaviour unbecoming of a candidate will not be considered for assessment. PFRDA may take further action against such candidates as deemed fit by it.
- (10) You should bring with you a ball-point pen and an ink stamp pad. A sheet of paper will be provided which can be used for rough work or taking down the question number you would like to review at the end of the test before submitting your answers. After the test is over you MUST drop this sheet of paper along with the Call Letter in the designated drop-box.
- (11) The possibility of occurrence of some problem in the administration of the examination cannot be ruled out completely which may impact test delivery and/or result from being generated. In that event, every effort will be made to rectify such problem, which may include movement of candidates, delay in test. Conduct of a re-exam is at the absolute discretion of test conducting body. Candidates will not have any claim for a re-test. Candidates not willing to move or not willing to participate in the delayed process of test delivery shall be summarily rejected from the process.

- (12) If the examination is held in more than one session for a post/stream, the scores across various sessions will be equated to adjust for slight differences in difficulty level of different test batteries used across sessions. More than one session are required if the nodes capacity is less or some technical disruption takes place at any centre or for any candidate.
- (13) Anyone found to be disclosing, publishing, reproducing, transmitting, storing or facilitating transmission and storage of test contents in any form or any information therein in whole or part thereof or by any means verbal or written, electronic or mechanical or taking away the papers supplied in the examination hall or found to be in unauthorised possession of test content is likely to be prosecuted.
- (14) Instances for providing incorrect information and/or process violation by a candidate detected at any stage of the selection, process will lead to disqualification of the candidate from the selection process and he/she will not be allowed to appear in any recruitment process of the PFRDA in the future. If such instances go undetected during the current selection process but are detected subsequently, such disqualification will take place with retrospective affect.
- (15) Candidates are advised to take note of "The Public Examinations (Prevention of Unfair Means) Act, 2024".

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